## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: CA/1/2017

NAME OF THE APPLICANT

: TECHNOLOGY FRONTIERS INDIA PVT LTD

**UNDER SECTION** 

: 2(41)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1. SRI VARSHENE PROJEDUNSEL FOR FOR V. Mahech. PETETEONER V. Mahech For V. Mahech Peritioner.

Ms Sri Varshini, counsel representing Shri V Mahesh, PCS, for the petitioner present and filed reply to the objections raised by the ROC. The matter is posted for final hearing. Put up on 21.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tarig)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)